

F. No 06/CESTAT/Statement/2011-CR

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL,
WEST BLOCK NO.2, R.K. PURAM, NEW DELHI-110066

Dated: 09/08/2019

Bench wise statement showing pendency, institution and disposal of appeals and stay applications with year wise break-up of appeals pending as on 01/08/2019 is circulated for information.


(Mohinder Singh)
Dy. Registrar (J)

Copy to:-

1. SPS to Hon'ble President, CESTAT for information please.
2. All Hon'ble Members, CESTAT including Regional Benches for information please.
3. S.P.S. to Chief Commissioner (AR), CESTAT, New Delhi.
4. Member (Review), CBEC, North Block, New Delhi.
5. The Under Secretary, (AD-IC), Ministry of Finance, Department of Revenue, North Block, New Delhi.
6. PS to Registrar/DRs/All A.Rs including Regional Benches.
7. Computer Section for uploading on website

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL,				
WEST BLOCK NO.2, R.K. PURAM, NEW DELHI-66				
Disposal and Institution for the month of July ,2019				
	Opening Balance	Fresh Institution/ Restored/ Remanded	Disposal	Pendency

DELHI	5552	318	133	5737
MUMBAI	14402	317	165	14554
KOLKATA	10800	200	222	10778
CHENNAI	11280	137	95	11322
BANGALORE	9922	79	95	9906
AHMEDABAD	12039	682	243	12478
ALLAHABAD	2026	80	238	1868
CHANDIGARH	5662	116	22	5756
HYDERABAD	5218	492	226	5484
TOTAL	76901	2421	1439	77883

STATEMENT SHOWING YEARWISE BREAK UP OF
PENDING APPEALS IN CESTAT, AS ON 01.08.2019.

YEARS	DELHI	MUMBAI	KOLKATTA	CHENNAI	BANG.	AHMEDBD	ALLBD	CHD	HYD
1993	0	0	0	0	0	0	0	0	0
1999	0	0	0	0	0	0	0	2	0
2000	0	1	0	0	0	0	0	0	0
2001	0	0	0	0	0	0	0	0	0
2002	0	0	0	0	0	1	0	0	1
2003	0	0	0	0	0	0	0	0	7
2004	0	0	0	0	0	0	0	0	4
2005	3	3	0	0	0	3	0	0	0
2006	11	2	0	0	1	5	0	1	0
2007	3	8	1	0	2	10	5	10	5
2008	6	6	13	0	29	4	4	9	9
2009	6	131	239	3	289	98	22	24	82
2010	14	197	270	8	565	187	23	201	92
2011	11	349	656	94	609	501	33	294	195
2012	31	740	549	206	838	782	100	380	554
2013	78	1031	595	1118	860	1404	61	532	476
2014	164	1218	701	1477	1224	1494	107	677	561
2015	257	1284	641	1662	1076	1233	149	558	444
2016	436	1998	1109	1646	1321	1390	171	472	752
2017	616	2016	1027	1617	1200	1234	217	645	875
2018	2437	3470	3419	2198	1346	2343	526	1355	1014
2019	1664	2100	1558	1293	546	1789	450	596	413
TOTAL	5737	14554	10778	11322	9906	12478	1868	5756	5484

MONTHLY STATEMENT FOR THE MONTH OF July, 2019 AS ON 01/08/2019

MONTHLY STATEMENT FOR THE MONTH OF July, 2019 AS ON 01/08/2019																													
OPENING BALANCE								FRESH INSTITUTION								APPEAL RESTORED								RECEIVED FROM OTHER BENCHES					
	EXCISE	CUSTOM	S.TAX	GOLD	AD	TOTAL	STAY	EXCISE	CUSTOM	S.TAX	Gold	AD	TOTAL	STAY	EXCISE	CUSTOM	S.TAX	Gold	AD	TOTAL	STAY	EXCISE	CUSTOM	S.TAX	AD	TOTAL	STAY		
DELHI	1304	796	3415	0	37	5552	0	121	69	120	0	1	311	0	0	7	0	0	0	7	0	1	0	0	0	1	0		
MUMBAI	5033	4339	5030	0	0	14402	0	69	112	122	0	0	303	0	6	1	7	0	0	14	0	0	0	0	0	0	0		
KOLKATA	4510	2126	4164	0	0	10800	732	80	56	64	0	0	200	31	0	0	0	0	0	0	0	0	0	0	0	0	0		
CHENNAI	3046	2866	5366	2	0	11280	0	45	37	55	0	0	137	0	0	0	0	0	0	0	0	0	0	0	0	0	0		
BANGALORE	2582	1467	5873	0	0	9922	15	19	5	55	0	0	79	0	0	0	0	0	0	0	0	0	0	0	0	0	0		
AHMEDABAD	5756	2363	3920	0	0	12039	21	586	38	58	0	0	682	0	0	0	0	0	0	0	0	0	0	0	0	0	0		
ALLAHABAD	753	256	1017	0	0	2026	30	19	22	29	0	0	70	5	5	0	5	0	0	10	0	0	0	0	0	0	0		
CHANDIGARH	2597	533	2532	0	0	5662	0	69	15	28	0	0	112	0	3	0	0	0	0	3	0	0	1	0	0	1	0		
HYDERABAD	1420	647	3151	0	0	5218	3	42	11	38	0	0	91	0	0	3	1	0	0	4	0	180	26	191	0	397	0		
TOTAL	27001	15393	34468	2	37	76901	801	1050	365	569	0	1	1985	36	14	11	13	0	0	38	0	181	27	191	0	399	0		

22 and working strength is 22 as on 01.08.2019

1 Sanctioned strength of the Members is 33 and working strength is 22 as on 01.08.2019

2 Figures may be considered as tentative and subject to further verification.

3 Members on leave during the month of July, 2019 for 62 of days as under.

Note :

- Hon'ble Justice Shri Dilip Gupta, President Nil
- Mrs. Archana Wadhwa, Member (Judicial) 3
- Sh. Ashok Jindal, Member(Judicial)) 17
- Dr. D. M. Mishra, Member (Judicial) 1
- Sh. Anil Choudhary, Member(Judicial) Nil
- Sh. S. K. Mohanty, Member (Judicial) Nil
- Sh. Ramesh Nair, Member (Judicial) 1
- Ms. Sulekha Beevi C.S., Member(Judicial) 8
- Shri S.S. Garg, Member (Judicial) Nil
- Sh. P. K. Choudhary, Member (Judicial) 2
- Sh. Raju, Member(Technical) 10
- Sh. C.J. Mathews, Member(Technical) 5

- Sh. Anil G. Shakkarwar, Member(Technical)
- Sh. P. Venkata Subba Rao Member (Tech.)
- Sh. P. Dinesha Member(Judicial)
- Sh. C.L. Mahar Member(Technical)
- Sh. Ajay Sharma Member(Judicial)
- Sh. Bijay Kumar Member(Technical)
- Ms. Rachna Gupta Member(Judicial)
- Mr. Sanjiv Srivastava Member (Technical)
- Dr. Suvendu Kumar Pati, Member(Judicial)
- Mr. P. Anjani Kumar, Member(Technical)

- Nil
- Nil
- 2
- 1
- Nil
- Nil
- 7
- 3
- Nil
- 2

**TRANSFER TO
OTHER BENCHES**

DISPOSAL

CLOSING BALANCE

EXCISE	CUSTOMS	S.TAX	AD	TOTAL	STAY	EXCISE	CUSTOMS	S.TAX	gold	AD	TOTAL	STAY	EXCISE	CUSTOMS	S.TAX	Gold	AD	TOTAL	STAY
0	1	0	0	1	0	77	10	45	0	1	133	0	1349	861	3490	0	37	5737	0
0	0	0	0	0	0	69	27	69	0	0	165	0	5039	4425	5090	0	0	14554	0
0	0	0	0	0	0	24	169	29	0	0	222	157	4566	2013	4199	0	0	10778	606
0	0	0	0	0	0	63	14	18	0	0	95	0	3028	2889	5403	2	0	11322	0
0	0	0	0	0	0	29	12	54	0	0	95	3	2572	1460	5874	0	0	9906	12
0	0	0	0	0	0	87	136	20	0	0	243	0	6255	2265	3958	0	0	12478	21
1	0	2	0	3	0	108	29	98	0	0	235	2	668	249	951	0	0	1868	33
0	0	0	0	0	0	11	2	9	0	0	22	0	2658	547	2551	0	0	5756	0
66	40	27	0	133	0	43	14	36	0	0	93	3	1533	633	3318	0	0	5484	0
67	41	29	0	137	0	511	413	378	0	1	1303	165	27668	15342	34834	2	37	77883	672


 (Mohinder Singh)
 Dy. Registrar.